

DIVISION BENCH  
COURT - II

**P-102**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/234(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MAY 2024**

IN THE MATTER OF	VIOM INFRA VENTURES LIMITED VS QUIPPO OIL AND GAS INFRASTRUCTURE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Snehasish Chakraborty, Adv. ] For FC

Mr. Sourav Jain, Adv.

**ORDER**

1. Learned Counsel for the Financial Creditor present.
2. Rejoinder Affidavit, if any, be filed within a period of seven days.
3. It is made clear that no further adjournment will be granted in this matter.
4. List this matter for arguments **on 19.06.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**